

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3092  
ANSWERED ON:10.12.2002  
UTILISATION OF FUNDS UNDER IWDP IN KARNATAKA  
IQBAL AHMED SARADGI

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government have released Rs 157.68 lakh to Karnataka as the additional Central assistance to meet the rural drinking water requirement and also released Rs 49 lakh under the Integrated Wasteland Development Programme to Gadag district of Karnataka for the year 2002-2003;
- (b) whether the State Government has to utilize these funds to retrieve 1859 existing borewell;
- (c) if so, whether any time bound programme has been fixed for the State to utilize these funds;
- (d) if so, the details thereof; and
- (e) the progress made there under so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) to (e) The Department of Drinking water supply, Ministry of Rural Development, has released an amount of Rs 157.68 lakh ( Rs. One Crore Fifty Seven lakh and sixty eight thousand only) to the Government of Karnataka towards additional Central assistance under Accelerated Rural Water Supply Programme (ARWSP) to meet the rural drinking water supply requirement arising due to drought situation in the State during 2002-03. However, no fund has been released to Gadag district of the Karnataka under Integrated Wasteland Development Programme. The funds released as above should be utilised for retrieval of 1856 existing bore wells on priority basis by the State Government in the drought affected talukas of the State.